

Annexure - 3

Name of the Corporate Debtor : GVK Energy Limited
Date of Commencement of CIRP : 06.05.2025 (Order Copy Received on 07.05.2025)
List of Creditors as on : 31.07.2025

List of Operational Creditors (Government Dues)

(Amount in INR)

| Sl. No. | Details of Claimant | | Details of Claims Received | | Details of Claims Admitted | | | | Amount of contingent claim | Amount of any mutual dues, that may be set off | Amount of Claims Not Admitted | Amount of Claims under Verification | Remarks, if any |
|---------|---|-----------------------------|----------------------------|----------------|--------------------------------|-----------------|------------------------|--------------------------------------|----------------------------|--|-------------------------------|-------------------------------------|--|
| | Department | Government | Date of Receipt | Amount Claimed | Total Amount of Claim Admitted | Nature of Claim | Whether related party? | % voting share in CoC, if applicable | | | | | |
| 1 | Commercial Tax Department | Govt. of State of Telangana | 24.06.2025 | 12,94,128 | - | | No | - | - | - | - | 12,94,128 | As per suspended management, no amount is payable as per books of account and pending litigations. Subject to evaluation based on receipt of supporting documents. |
| 2 | Deputy Commissioner of Income Tax (TDS), Circle 1(1), Hyderabad | Govt. of India | 10.06.2025 | 38,750 | - | | No | - | - | - | - | 38,750 | As per suspended management, no amount is payable as per books of account and Income Tax Portal. Subject to evaluation based on receipt of supporting documents. |
| Total | | | | 13,32,878 | - | | | | - | - | - | 13,32,878 | |